

INDEX
TO
LOK SABHA DEBATES
FIFTH SERIES

VOLUMES XXIX to XXXI

EIGHTH SESSION OF FIFTH LOK SABHA

July 23, 1973 to September 5, 1973

Shravana 1, 1895 (Saka) to Bhadra 14, 1895 (Saka)



LOK SABHA SECRETARIAT
NEW DELHI

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Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the proceedings other than Questions and Answers separated by the word "Debates" in italics.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A. M.	Adjournment Motion
B. O. H.	Business of the House
C. A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration Stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
E. G.	Demands for Excess Grants
E. G. (R)	Demands for Excess Grants (Railways)
D. S. G.	Demands for Supplementary Grants
D. S. G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H. A. H. Dis	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L. S.	Lok Sabha
M.	Motion
P.	Question of Privilege
et.	Petitions
R. S.	Rajya Sabha
Res.	Resolution
St.	Statement

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